

16



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/894/IB/2018
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : GBJ HOTELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Gowri V In RAMANI and SITAN CAR.	RESPONDENT.	
2.	Ao Kevin Thomas For King & Partridge	Operational Creditors	

ORDER

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present and prayed for time for filing counter on the next date of hearing. At request, time is enlarged for filing counter. **Put up on 20.09.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)